

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

Shri Ashok Basu, Chairperson

**Review Petition No.133/2006 in
Petition No. 139/2005**

In the matter of

Review of the order dated 9.5.2006 in Petition No.139/2005-Approval of tariff for Unified Load Despatch and Communication (ULD&C) Scheme in Northern Region for the period from 1.4.2004 to 31.7.2017.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

Petitioner

Vs

Rajasthan Rajya Vidyut Prasaran Nigam Limited & others

Respondents

ORDER

In the order dated 6.12.2006, the Commission had constituted a one-member Bench with Shri Bhanu Bhushan, as the Presiding Member to make appropriate recommendations to the Commission for its consideration and appropriate decision on the methodology for calculation of recovery of return on equity and interest on loan capital allowed by the Commission for ULDC Scheme in Northern Region. The Bench has submitted its recommendations by order dated 14.3.2007.

2. A copy of the said order dated 14.3.2007 be sent to the parties concerned, with a further direction that they may file their views/comments on the recommendations contained in the said order dated 14.3.2007, latest by 27.4.2007.
3. List this petition on 10.5.2007 for further directions.

Sd/-

**(ASHOK BASU)
CHAIRPERSON**

New Delhi, dated the 16th March 2007